

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. CA 265/2012 CA 34/2015 In TCP 60/2009

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES: TAGR Dredging & Marine Engg. Pvt.
Ltd.**

V/s

Budhpal Singh Bhati

Section: 397-398 of Companies Act, 1956

ORDER

Counsel, Anshul Anjarlekar appeared for the Petitioner. Adv. Vishal Jaiswal appeared for the Respondent No. 3 and 5. Adv. Parantap Mahadevia appeared for the Respondent No. 4. Respondents are directed to file reply well before the next date of hearing by serving an advance copy to other side. List the matter on **01.07.2024** for hearing.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

29.04.2024
Sushil

SD/-

KULDIP KUMAR KAREER
Member (Judicial)